

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) and (b). The provisions under different heads of development for the plans of States after re-organisation have been finalised and will be indicated in the next progress report on the Plan to be published by the Planning Commission.

Shri Tyabji: In view of the fact that we are told that many of the schemes will cost more than the original estimated costs, does Government propose in this new publication to give the new costs—the increased estimated costs?

Shri L. N. Mishra: The report of the first year of the Second Five Year Plan will deal with the subject of allocation made after the reorganisation of States. So far as the question of increase in costs is concerned, it is a disputable matter.

Shri C. R. Pattabhi Raman: Will Government also indicate in the report the fixation of priorities if there are any?

Shri L. N. Mishra: The report will be of the year that has already passed and the re-allocation of priorities does not arise.

Shrimati Renu Chakravartty: We have heard that there are to be yearly targets. May I know if in the Second Five Year Plan there is any method to make available to the Members the targets from year to year?

Shri L. N. Mishra: The annual Plan is worked out every year and they may be available with each of the State Governments.

Dr. Sushila Nayar: The hon. Parliamentary Secretary has stated that increase of costs is questionable or disputable. Some such adjective, he used. Does he mean that the extent of the increase in this House in cost is not fully known? We have heard answers from various Ministers as to how costs of various projects have

increased. I would like the Parliamentary Secretary to please clarify it.

Shri L. N. Mishra: So far as the increase of price is concerned—the estimated costs—this question is being examined by the Planning Commission and it will not be possible for me to say by what percentage there will be increase in costs of the projects.

Shri Tyabji: The hon. Finance Minister has stated that the probable cost would be Rs. 5,400 crores. Is this statement disputed?

Shri L. N. Mishra: Who am I to dispute the statement of the hon. Finance Minister?

Mr. Speaker: There may be dispute between project and project.

Shri Nagi Reddy: The Parliamentary Secretary has told us that the year to year allocation is there with the State Governments. May I know whether that can be placed on the Table of the House so that we may be able to know how much we will be spending from year to year within these 5 years?

Shri L. N. Mishra: I hope that annual statements will be laid on the Table of the House.

Shri Nagi Reddy: I do not think year to year allocation is given.

Mr. Speaker: Very well.

Government of India Press at Coimbatore

*1505. **Shrimati Parvathi Krishnan:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the work in connection with the starting of the Government of India Press at Coimbatore, Madras State, has commenced;

(b) if so, when it is expected to be completed; and

(c) the employment potential of the Press?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Steps have been taken to acquire the land for siting the Press.

(b) Subject to the availability of foreign exchange by the end of the Second Five Year Plan.

(c) About 800 persons are expected to be employed in the Press when it commences production, and a larger number will have to be employed when it attains full production.

Shrimati Parvathi Krishnan: May I know whether orders have been placed for machinery for this Press and, if so, where?

Shri K. C. Reddy: Not yet, Sir.

Five Year Plan Publicity

*1506. **Shri Jadhav:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that some State Governments represented to the Centre that the Five Year Plan publicity should be entirely undertaken by the respective State Governments in order to avoid duplicity of work; and

(b) if so, the reaction of the Central Government to it?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). It would not be entirely correct to say that State Governments had made such a representation. The State Governments had raised the question of having certain sections of Five-Year Plan publicity carried on by the States themselves, on behalf of the Centre, in order to do that work more effectively. This matter was discussed at the recent Conference of the State Ministers and Directors of Information which was held in Delhi on the 29th and 30th of August. It was agreed in the Conference that fuller and more intimate coordination of Plan publicity should be achieved between the Centre and the States.

Shri Jadhav: May I know the amount that was spent by the Central Government and the respective State

Governments for the Plan publicity in the year 1956-57?

Dr. Keskar: The Centre does not make any cash grant as such for publicity to the States.

Shri Jadhav: May I know how the amount spent by the Central Government is given?

Dr. Keskar: It requires a complicated account-making. It will take some time. I will require notice for that.

Shri Panigrahi: May I know whether the Information and Broadcasting Ministry is aware of the fact that recently our Prime Minister expressed his dissatisfaction over the nature of the publicity work and what are the measures that have been suggested by the Prime Minister to improve our Plan publicity?

Dr. Keskar: I am quite aware of that and, in fact, I may say that I am myself dissatisfied with the work done. But, there are difficulties which it is not so easy to overcome as the hon. Member thinks. We have been thinking of how best to expedite this work and make it more effective. That was exactly one of the reasons for calling this Conference of State Ministers at this time. And, I hope that with the new ways and means that have been devised we may be very much more effective.

Shri Ranga: Is it not a fact that this Five Year Plan is an All India one and as such each one of the separate States would naturally be more interested in that section of it with which it is directly concerned and, therefore, is it not in the interests of the whole of India and the Plan as a whole that the Government of India should have control over its publicity for the Five Year Plan?

Dr. Keskar: It is not for me to say whether it would be proper for the Government of India to control everything, but the general question posed by the hon. Member is correct. The States naturally will tend more to look to their own Plan, and it is essen-